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<b>Khetri Copper Complex (Rajasthan)</b>			
Khetri	972637	980115	754027
Kolihan	527524	549373	456928
Chandmari	156482	74443	21361
<b>Total</b>	<b>1656643</b>	<b>1603931</b>	<b>1232316</b>
<b>Malanjhand Copper Project (M.P.)</b>			
<b>Sikkim Mining Corporation</b>			
Bhotang Mine	15114	11026	9426
		(upto Feb., 1997)	

(b) to (d) The mining operation at Mosaboni mines are highly uneconomical and as Hindustan Copper Limited is incurring heavy losses in operating these mines, the Board of Directors of HCL has in principle approved the proposal for closure of Mosaboni mines and the Company has sought permission from the Government for closure under section 25(c) of the Industrial Disputes Act, 1947. The Company has been asked to work out the scheme for rehabilitation relocation of the workers who would be affected in the event of the closure of the Mosaboni mines.

#### Pay Scale of Junior Engineers

5297. SHRI SANTOSH KUMAR GANGWAR: Will the Minister of COMMUNICATIONS be pleased to state:

(a) whether the pay scales of Junior Engineers of different disciplinaries in his Ministry (viz. Civil, Electrical, Telecommunications) are same;

(b) if not, the reasons therefor;

(c) whether suggestions have been received for bringing them at par; and

(d) the actions being taken by the Government in this regard?

THE MINISTER OF COMMUNICATIONS (SHRI BENI PRASAD VARMA): (a) No, Sir. Further there is no cadre of Junior Engineer (JEs) in Telecom discipline. It is known as Junior Telecom Officer (JTO).

(b) The qualification for recruitment to the cadre of Junior Engineer in Civil and Electrical disciplines is Diploma in Engineering whereas the qualification for recruitment to Junior Telecom Officer cadre is Graduate in Engineering or B.Sc. Their duties are also different.

(c) Yes, Sir.

(d) Pay Scales for Central Government Employees are decided based on the recommendation of Pay Commission. Fifth Pay Commission, which has recently submitted its recommendation, has also recommended different Pay Scales for JTOs and JEs in Civil Electrical disciplines.

#### Passenger Amenities in Superfast Trains

5298. SHRI ANCHAL DAS: Will the Minister of RAILWAYS be pleased to state:

(a) the reasons as to why drinking water and food is not being made available in superfast trains like Puri Express, Neelanchal Express and Purusottam Express despite lodging Complaints at various junctions;

(b) the details of steps taken or proposed to be taken to ensure adequate drinking water, toilet water supply, proper hygienic food and hygienic condition as well as security in those trains particularly during the current summer/LTC rush period; and

(c) the details of steps taken or proposed to be taken to prevent RPF personnel in Bihar who harass passengers in one pretext or the other rather than providing security in trains?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (SHRI SATPAL MAHARAJ): (a) and (b) Drinking water arrangements are provided at the stations. These arrangements are strengthened during the summer period by engaging hot weather watermen and also augmenting the existing arrangements. Instructions have, however, been issued to the railways for strengthening the drinking water arrangements at all important stations where superfast trains are scheduled to stop. Steps taken include provision of water trolleys, engaging of hot weather watermen, taking assistance of voluntary organisations, availability of drinking water in trains through pantry cars. The food requirements of the passengers of these trains are met with satisfactorily from the static units and the pantry cars provided on these trains.

Provisions already exist for ensuring availability of water in the toilets of coaches on all long-distance trains. The water in over-head tanks is regularly replenished at originating stations as well as nominated stations enroute.

According to the Constitution of India, 'Policing' is a State subject and, therefore, maintenance of law and order and control of crime on railway premises, including railway stations and running trains is the responsibility of the State Government concerned which they discharge through Government Railway Police. However, the railways on their part maintained close co-ordination with GRP. Important trains are being escorted by GRP during night time.

(c) Stringent action is taken against the RPF personnel found harassing passengers whenever brought to the notice of the Railway Administration. No specific complaint has, however, been received (for Bihar) on this account. However, Railway staff including RPF have been advised to be courteous and helpful to the travelling passengers. Officers have also been instructed to closely monitor and supervise the work and conduct of personnel performing duties in passenger trains.